828

(e) The Centr il subsidy as well as the concessions fr .ni financial institutions will be ii addition to incentives offered by th State Governments themselves.

#### PURCHASE OF IEMS FROM PRIVATE SECTOR BY Di FENCE MINISTRY

\*I 17. SHRI IIABUBHAI M. CHINAI : WiH the Ministei of DEFENCE be pleased to state :

(a) whether Covernment have chalked out any list of items to be purchased by the Defence Ministr) from the private sector in the country; a d

(b) if so, what are the details thereof?

THE MINISTER OF DEFENCE STEEL AND HEAVY ENGINEERING (SARDAR SW. .RAN SINGH) : (a) and (b) It bas been the effort of Government to utilise every means to become selfsufficient to the r atimum extent in meeting the essential ret airements of the Defence Services. Whatster Defence items are not manufac lured in the Ordnance Factories and the other production units under the Defence complex are cither procured from other indigenous sources or obtained by imports.

The private s clor is being increasingly utilised for supply of materials for Defence purposes. Procurement of large quantities of <u>Defei.ee</u> mal rials is being made from the private sectoi by ihe DGS & D and the Ordnance Factories. Lists of imported items have bee 1 prepared by the Department of Defenci Supplies for indigenous development an< the Department has been placing orders f-,r many such items on the private sector firms.

#### ASSESSMENT OF FOREIGN POLICY

\*II8. SARDAR D.K.JADHAV : Will the Minister 0 EXTERNAL AFFAIRS be pleased to tate :

(a) whether\* overnment have made any assessment of ber foreign policy with special jreferenoj to West Asia after the in ent happen! igs at Rabat;

- (b) if so, the details thereof; and
- (c) if not. tl e reasons therefor?

THE DEPU TY MINIS TER IN THE MINISTRY OF F.XTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) to (c) There h is been no change in the Government ol India's basic West Asia pol'cy. However, bilatereal relations with individual con tries, including coul in this area, are constantly under review.

# परमाणु झक्ति के क्षेत्र में आत्मनिभंरता \*119. श्री जगदम्बी प्रसाद यादव : श्री मान सिंह वर्मा :

io Questions

क्या प्रधान मंत्री यह बताने की इत्या करेंगी कि : ुर्ग करेंगी

(क) क्या परमाणु शक्ति के क्षेत्र में भारत को पूरे तौर से आत्मनिर्भरता प्राप्त हो गई है; यदि नहीं, तो इस लक्ष्य की प्राप्ति के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं; और

(ख) परमाणु शक्ति आयोग द्वारा अब तक कितनी धनराणि की मांग की गई है और सरकार द्वारा उमे कितनी धनराषि दी गई है ?

#### t[Self-sufficiency in field of atomic. Energy

119. SHRI J. P. YADAV : SHRI MAN SINGH VARMA :

Will the PRIME MINISTER be pleased to state :

(a) whether India has achieved complete selfsufficiency in the field of atomic energy if not, what steps are being taken by Government towards that end; and

(b) the funds so far asked for by the Atomic Energy Commission and the amounts provided for by Government?]

प्रधान मंत्री तथा परमाणु झवित मंत्री (श्रीमती इन्दिरा गांधी) : (क) तया (ख) विभिन्न मदों के खिए परमाणु ऊर्जा विभाग ढारा दिए गए 398.10 करोड़ रुपये के प्रस्तावों के मुकाबले विभाग के विभिन्न कार्यक्रमों के लिए चौथी पंचवर्षीय योजना में 242.08 करोड़ रुपये के परिव्यय की व्यवस्था की गईं है।

शांतिपूर्ण उपयोगों के लिए परमाणु ऊर्जा का विकास करन की दिशा में भारत द्वारा की गई प्रगति का विवरण समय-समय पर सलाहकार समिति की बठकों में या प्रश्नों के उत्तर में दिए जाने के जलावा, परमाणु ऊर्जा विभाग की वार्षिक रिपोटों में; जो

[ ] English translation.

## इस सदन के पटल पर रखी जाती है, दिया जाता रहा है।

t[THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRIMATI INDIRA GANDHI) : (a) and (b) An outlay of Rs. 242.08 crorqs has been made in the Fourth Plan for various prog'ammes of the. Department of Atomic Energy, as against the Departments proposal for Rs." 398'io'crores against various items...

Details information about the progress made by India in the field of development of atomic energy for peaceful purposes is furnished in the Annual Reports of the Department of Atomic Energy which are placed before the House, in addition to the information supplied from time to time during meetings of the Consultative Committee or in answer to question.]

#### AL-FATAH

### \*i20. SHR S. D. MISHRA: SHRI NIRANJAN VARMA.

WiH the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the nature of the talks which took place between the Prime Minister and a threemember delegation of Al-Fatah, a commando organisation of Palestine Arabs, which arrived in India on the 19th September, 1969;

(b) whether the Indian Authorities have 1 allowed the delegation to open a permanent office in Delhi ;

(c) whether it is a fact that this organisation is working amongst the Muslims of India against Israel; and

(d) what are the reasons for allowing this organisation to interfere in the internal policies of other countries and whether similar facilities will be extended to Israel also ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) (a) No talks were held between the Prime Minister and the three members of Al-Fatah.

(b) No, Sir.

(c) Al-Fatah has no organisation in India.

(d) Does not arise.

f ] English translation.

#### DISPUTE BET/VEEN LATIN AMERICAN STATES AND OTHER DEVELOPING COUNTRIES IN THE BOARD OF THE UNCTAD

to Questions

#### 240. SHRI THILLAI VILLALAN : SHRI S. SIVAPRAKASAM :

Will the Minister of FOREIGN TRADE be pleased to state

(a) whether there is any dispute between Latin American States and other developing countries in the Board of the United Nations Conference on Trade and Development (UNCTAD);

(b) if so, the reaction of Government thereon; and

(c) the final decision taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK) : (a) to (c) No, Sir. all of them subscribe to the Charter of Algiers adopted unanimously in the Ministerial meeting held in Algiers during 1967. Sometimes emphasis on different issues varies with the respective interests of the constituent units of the Group of 77' Viz-, Asian, African and Latin American countries, but these matters are usually resolved through mutual consultations.

#### REMOVAL OF IRON PIPES FROM GARRISON ENGINEER UNIT, MATHURA

241. SHRI A. C. GILBERT : will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that some iron pipes were removed from the Garrison Engineer Unit at Mathura in August 1969, and were latter on detected being sold by certain woikers of M. E. S. Mathura in the market;

(b) if so, what action has been taken against the persons who were caught;

(c) whether any charges of corruption and nepotism have been made by the staff side in the Army Headquarters Joint Consultative Meeting against the Assistant Garrison Engineer, Mathura; and

(d) whether any enquiry has been made against those charges and if so the result thereof?